

**RAJASTHAN HIGH COURT, BENCH JAIPUR****NOTICE**

DATE : 10.05.2017

IT IS NOTIFIED TO ALL CONCERNED THAT WITH A VIEW TO ACHIEVE THE GOAL SET UP BY THE JUDICIARY FOR REDUCTION IN ARREARS, EXPEDITIOUS DISPOSAL AND FURTHER TO GUARANTEE "ACCESS TO JUSTICE" TO ALL, SPECIAL BENCHES ARE CONSTITUTED FOR DISPOSAL OF OLD DB/SB CRIMINAL APPEALS, SB CRIMINAL REVISIONS, SB CIVIL MISC. APPEALS, SB SALES TAX REVISIONS DURING THE FIRST WEEK (FROM 05.06.2017 TO 09.06.2017) & FOURTH WEEK (FROM 27.06.2017 TO 30.06.2017) OF ENSUING SUMMER VACATION.

IN EACH SPECIAL BENCH ATLEAST 50 OLD HEARING MATTERS OF ASSIGNED CATEGORIES SHALL BE LISTED. OTHER MATTERS OF ASSIGNED CATEGORIES SHALL ALSO BE LISTED FOR HEARING ON THE REQUEST OF THE CONCERNED ADVOCATES. THEREFORE, ALL THE COUNSELS WHO WANT THEIR CASES TO BE LISTED BEFORE THESE SPECIAL BENCHES, ARE REQUESTED TO PROVIDE LIST OF SUCH MATTERS WITHIN A WEEK TO THE UNDERSIGNED.

IT IS FURTHER NOTIFIED THAT ONLY THOSE CASES SHALL BE TAKEN UP IN WHICH BOTH THE SIDES ARE IN APPEARANCE.

NO ADVERSE ORDER SHALL BE PASSED IF EITHER PARTY REMAINS UNREPRESENTED.

BY ORDER

  
10.5.17  
DEPUTY REGISTRAR (JUDL.)